Annexure - 8

Name of the Corporate Debtor: Zaneka Healthcare Limited | **Date of commencement of CIRP : 08/10/2026** | **List of creditors as on : 30/10/2026**

List of operational creditors (other than Workmen and Employees and Government Dues)

(Amount in Rs.)

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amt. of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by Guarantee	Whether Related Party	% of voting share in coC					
1	Boston Ivy Healthcare Solutions Private Limited	22.10.2026	16,447,416	13,223,569	Operational dues	0	0	No	100	0	0	0	3,223,847	Partly admitted; balance under verification
2	Indian Pest Management	13.10.2026	160,640	0	Operational dues	0	0	No	0	0	0	0	160,640	Under verification
3	Akums Lifesciences Ltd	22.10.2026	1,298,100	0	Operational dues	0	0	No	0	0	0	0	1,298,100	Under verification
4	Covalent Laboratories Private Limited	22.10.2026	1,330,713	0	Operational dues	0	0	No	0	0	0	0	1,330,713	Under verification
	Total		**19,236,869**	**13,223,569**		**0**	**0**		**100**	**0**	**0**	**0**	**6,013,300**	

Date: 30.10.2026
Place: Navi Mumbai



Sonu Gupta
Interim Resolution Professional
Zaneka Healthcare Limited
IBBI Reg. No.: IBBI/IPA-001/IP-P-02261/2021-2022/13534
AFA Validity: 30.06.2027
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